

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 432/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

VIKAS @ VIKAS AGARWAL

Respondent(s)

Date : 05-01-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Samir Ali Khan, AOR
Mr. Sohaib Alam, Adv.

For Respondent(s) Mr. Kushagra Pandey, Adv.
Mr. Talha Abdul Rahman, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original record received from High Court and Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

Parties may file additional documents in the meantime.

KAPIL MEHTA
Registrar
05.01.2018

PS